

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

46. COMP.APPL/ 365/2023 in APPEAL/67(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.11.2023

NAME OF THE PARTIES:

Shri Kiran V Vaidya
Vs
RoC, Pune

SECTION: 252(3) OF THE COMPANIES ACT, 2013.

ORDER

1. None present when called.
2. List this matter on 13.12.2023.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)